


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 4/252/HDB/2018
NAME OF THE COMPANY	Triguna Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Triguna Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Darga Mabu Barha	PCS	csdmbasha@gmail.com 9493857015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Sri			

Heard Shri Darga Mabu Barha, Learned PCS for the Applicant Company.

The Learned PCS sought time. Post the case on 29.1.2018.


Member (T)


Member (J)